

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923**

Date: 10.08.2011

To  
Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Subject: NTPC petitions for determination of tariff for the period 2009-14

Sir,

I am directed to request you to furnish the following information in respect of all the tariff petitions filed for the period 2009-14 (except the petitions in respect of which the said information has already been furnished), on affidavit, latest by 25.08.2011:

- i) Reference petition number in which undischarged liability was disallowed earlier, i.e. up to 31.3.2009;
- ii) Location of the said asset in the reference petition number;
- iii) Year of discharge/ reversal.

2. Also enclosed is the list of 8 generating stations wherein the Gross Block and Liabilities Gap still exists. This needs to be reconciled at the earliest.

3. Necessary steps may be taken to comply/ reconcile the same, for further action at our end.

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)